

Form II

Entities in which the HUF is holding 10% or more of the equity share capital

Name of the entity *	Relationship with the individual promoter along with % of shareholding, if any	Date of incorporation	Nature of business activity	Registered Office address	PAN no.	TAN No.	CIN no.	Income tax circle to which the entity belongs to	Name of the regulator	Registration details in case the entity is regulated by SEBI	As on March 31, ----		Proposed shareholding in the bank	
											Total assets (Rs. in crore)	Total revenue (Rs. in crore)	In Rs.	In %

*(including previous names, if any)